

etc. State Governments, union territories and the concerned Ministries and organisations of the Central Government were asked to formulate "action plan", for implementation of the recommendations.

It has been decided in principle to set up 22 Plasticulture Development centres:

Production/Profits earned by Cement Corporation of India

3307. SHRI K. PRADHANI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Cement Corporation of India attained a record production in 1984-85 ;

(b) if so, the quantity of cement produced by Cement Corporation of India in the above year ; and

(c) the details of the capital expenditure and profit earned by Cement Corporation of India in that year ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) & (b) Cement Corporation of India produced 21.71 lakh tonnes of cement during the year 1984-85 which is the maximum production so far achieved by the Corporation.

(c) The required information is given below :—

| | (Rs. in crores) |
|------------------------------|-----------------|
| Capital Expenditure incurred | 84.18 |
| Profit (Net) | 2.04 |

Production of iodised salt by Hindustan Salts Limited

3308. SHRI MANVENDRA SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total production of iodised salt by Hindustan Salts Limited during the year 1984-85; plant-wise details thereof ;

(b) whether this production was enough to meet the requirement of iodised salt ; and

(c) if not, the steps taken by Government to boost its production ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINIS-

TRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The total production of iodised salt by Hindustan Salts Ltd. including its subsidiary Sambhar Salts Limited during 1984-85 was as under :

| | |
|----------------------------|---------------------------|
| Hindustan Salt Ltd. | Sambhar Salts Ltd. |
| Kharaghoda | Sambhar Lake |
| 1,16,220 M.T. | 64,173 M.T. |

(b) No, Sir.

(c) Government have now permitted the commercial production of iodised salt by private sector. The Salt Commissioner has already approved the installation of a number of iodisation plants, some of which have commenced production.

Demand for Kerosene

3309. SHRI ANANDA PATHAK : SHRI BAJU BAN RIYAN :

Will the Minister of PETROLEUM be pleased to state :

(a) the State-wise quota of kerosene allotted in 1985-86, month-wise ;

(b) the State-wise demand of kerosene during the same period ;

(c) the actual supply made by the Union Government to the States, State-wise and month-wise ;

(d) the names of the States where demand for kerosene increased and the reasons thereof ; and

(e) the steps taken to meet the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c) The kerosene requirement of States and Union Territories is determined by allowing 5% growth over the allocation made for the corresponding period of the previous year.

A statement giving allocations and supplies of kerosene made to various States/Union Territories from April to July, 1985 is given below.

(d) & (e) Ap like flood, drou alternative fue population, the rising all ove. regular allocations, besides ad-hoc releases, are made in this context.